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**RESERVE BANK OF INDIA**

**Notification**

**Mumbai, April 26, 2013**

**DPSS.CO.AD. No. 1946 /02.27.004/2012-13**

**Authorisation Applications from Overseas Principals for cross border in-bound money transfer services to India**

In exercise of the powers conferred under Section 18 of the Payment and Settlement Systems Act, 2007, it is notified that henceforth the Reserve Bank shall accept applications seeking Authorisation for setting up Payment Systems for cross border in-bound money transfer services to India under Money Transfer Service Scheme (MTSS) from Overseas Principals registered in Financial Action Task Force (FATF) jurisdictions only. Applications received after the date of this notification from overseas entities registered in non-FATF jurisdictions shall not be considered for Authorisation and no correspondence on the subject will be entertained by the Reserve Bank of India.

**Vijay Chugh, Chief General Manager**  
**(ADVT.III/4/38/13/Exty.)**